

Allotment of flats to 1985 registrants

236. SHRI SYED SIBTEY RAZI
Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether it is a fact that during November, 1990, Slum Wing of DDA has invited applications from registered persons of 1985 scheme for allotment of flats on cash-down basis constructed in Inderlok Area;

(b) if so, the details of the total number of applications received;

(c) the cost of these flats floor-wise fixed;

(d) whether any date for holding the draw has since been decided for allotment of these flats;

(e) if so, the details thereof along with the name of the members of jury choosen for presence during such draw and if not, the reasons therefor; and

(f) what formalities the successful allottees would have to complete to take the possession of these flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN). (a) Yes, Sir

(b) 1537

(c) The cost of 960 flats constructed in Inderlok area in 1975-76 is Rs 47,600/- per flat and 0 128 flats constructed in 1982-83 is Rs 61,400/- per flat.

(d) and (e) Since the applications were invited only in November, 1990 and these have yet to be scrutinised the question of fixing date for draw of lots and choosing members of the jury does not arise now

(f) The formalities by the successful allottees comprise payment of premium and submission of relevant documents on receipt of demand letters by them.

Display of stock position by Fair Price Shops owners

237 SHRI SYED SIBTEY RAZI.
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state.

(a) whether Fair Price Shops in Delhi & other parts of the country are supposed to display the stock position of food items available with their shops,

(b) whether these Fair Price Shops are also supposed to display the rates of each item being sold through them;

(c) whether these Fair Price Shops are also supposed to display the timings of their shops;

(d) whether it is a fact that none of these things are seen at Fair Price Shops in Delhi and other parts of the country, and

(e) if so, the details of action Government proposes to take in the matter against Fair Price Shops owners for not ensuring the implementation of existing instructions?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) to (c) Yes, Sir.

(d) No, Sir.

(e) Surprise inspections are conducted from time to time by State Governments/U T. Administrations authorities Action is taken against defaulters

Implementing of pay scales of Rs. 1640-2900

238. SHRI SYED SIBTEY RAZI.
Will the Minister of RAILWAYS be pleased to state:

(a) whether the new pay scales of Rs 1640-2900 recommended by the Fourth Pay Commission for Assistants and Steno Grade 'C' has since